

Nomination of cases by Hon'ble the Chief Justice on 18/02/2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 2749/2016	Hon. A. K. Tripathi, J.	Listing Section on 18/02/2016
2	Crl. W. P. - 1/2016	Hon. A. K. Tripathi, J.	Writ C-II (Crl.W.P.) Section on 18/02/2016
Hon....., J.			
3	Crl.M.A.(u/s 482 Cr.P.C.) - 4655/2016	Hon. Bharat Bhushan, J.	Listing Section on 18/02/2016
4	Crl.M.A.(u/s 482 Cr.P.C.) - 4702/2016	Hon. Pankaj Naqvi, J.	Listing Section on 18/02/2016
5	Crl. Rev. - 4096/2015 with Crl. Rev. - 4252/2015 with Crl. Rev. - 3065/2015	Hon. Pankaj Naqvi, J. (both cases)	Crl. Rev. Section on 19/02/2016
6	W. P. - 22861/1996 (Recall Application) with W. P. - 25840/2014	Hon. Sudhir Agarwal, J.	Writ A-II Section on 19/02/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
7	W. P. - 7039/2016	Hon. Sunita Agarwal, J.	Listing Section on 18/02/2016
8	W. P. - 6304/2016	Hon. B. Amit Sthalekar, J.	Computer Fresh Section on 18/02/2016
9	W. P. - 56313/2005	Hon. Sunita Agarwal, J.	Wrti B Section on 19/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

I/C J.R.(LISTING)
19/02/2016